

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/ 7056/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Debasish Bhattacharjee,  
District & Sessions Judge,  
Hailakandi.

Dated Guwahati, the <sup>3<sup>rd</sup></sup> ~~December~~, 2018.

Sub:- **Casual Leave along with permission to leave station.**

Ref:- Your letter No. JHD.-1/2018/10/3560, dtd. 29.11.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 01.12.2018 along with station leave permission, by your official vehicle, at your own cost, from the evening of 30.11.2018. till the morning of 03.12.2018 has been ~~granted/rejected~~.

The Civil Judge & Assistant Sessions Judge, Hailakandi, would remain in-charge of your Court and Office in your absence on leave.

Yours faithfully,

**JOINT REGISTRAR (VIGILANCE)**